

अध्यक्ष महोदय . चांडर, चांडर बस काफ़ी हो चुका इस तरीके से काम नहीं चल सकता है

appeared today saying "3 MPs, 5 MLAs among 237 arrested."

Mr. Speaker: How does this arise now.

Shri S. M. Banerjee: It does arise.

Mr. Speaker: I cannot allow the hon. Member. Every day the hon. Member would stand up and just say that he has a point of order under Rule 376.

Shri Indrajit Gupta (Calcutta South West): Has the State Government informed you of their arrest?

Mr. Speaker: Yes. I am coming to that. I have got the information here and I will read that to the House.

Shri S. M. Banerjee: Then read it.

Mr. Speaker: I am coming to that. I must go item by item.

Shri S. M. Banerjee: My point will be met if you read it.

Mr. Speaker: The hon. Member must have patience.

श्री बागड़ी (हिसार) अध्यक्ष महोदय, मेरा 377 के मातहत व्यवस्था का प्रश्न है। संसद के नेता से भी इसके लिए बार्तालाप हुआ है। उन्होंने भी कहा है कि जब राज्य-सभा या लोक-सभा चल रही हो उस वक़्त सेंट्रल हाल के अन्दर कोई मीटिंग नहीं हो सकती है लेकिन कल जब लोक सभा चल रही थी उस वक़्त सेंट्रल हाल के अन्दर मीटिंग हो रही थी और उसमें ध्राप, प्रधान मन्त्री आदि उसके अन्दर शामिल थे। उस वक़्त यहाँ लोक सभा में कोरम की कमी हुई और कोरम की बंटी बजानी पड़ी। उड़ीसा में अफ़ास व बुद्धमरी जैसे महत्वपूर्ण प्रश्न पर हाउस में चर्चा चल रही थी और ध्रापने वहाँ उसी वक़्त मीटिंग कर ली तो बैसा करना उचित नहीं था और वह नैर कानूनी बात थी...

अध्यक्ष महोदय : कल भी यह उठाया गया था। मुझे अफ़सोस है कि इसको अवरिजेंट

12.45 hrs.

RE: CALLING ATTENTION NOTICE
(Query)

Some hon. Members rose—

Mr. Speaker: Order, order. Let us proceed now.

Shri S. M. Banerjee (Kanpur): Sir, I rise to a point of order.

Mr. Speaker: What is the point of order?

Shri S. M. Banerjee: Unless you hear me, Sir...

Mr. Speaker: One business is over and another is going to be taken up. How can there be any point of order?

Shri Dinen Bhattacharya (Serampore): Sir, I have one submission to make. I gave a Calling Attention Notice regarding the proposed closure of jute mills in West Bengal. More than two lakhs workers have been arrested. You have accepted a Short Notice Question and that is coming up tomorrow. But those who are interested in this matter will not be staying here tomorrow. My submission is that you may kindly ask the hon. Minister to make a statement today in the afternoon. It is a very simple thing.

श्री हुकम चन्द कछबाय (देवास) : अध्यक्ष महोदय, मैंने कल एक नोटिस दिया था...

अध्यक्ष महोदय : मैं इस वक़्त नोटिसों को नहीं ले सकता।

12.47 hrs.

RE: POINTS UNDER RULES 376
AND 377

Shri S. M. Banerjee (Kanpur): Sir, I rise to a point of order under Rule 376(2) and Rule 229 of the Rules of Procedure. I would invite your kind attention to a Press Report that has